# THE CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH

Contempt Petition No.75/2005 In Original Application No.315/2005. This the 10th day of July 2006.

## HON'BLE MR. JUSTICE KHEM KARAN, VICE-CHAIRMAN. HON'BLE MR. P.K. CHATTERJI, MEMBER (A).

Ram Bilas Ram aged about 57 years, S/o Harihar Prasad, R/o Qtr. No. VG-A, Railway Colony, Alambagh, Lucknow.

...Applicant.

By Advocate: None.

### Versus.

- Shri K.C. Misra, aged Major S/o not known presently serving as Senior Section Engineer (Loco) Northern Railway, Alambagh, Lucknow.
- 2. Sri V.S. Mishra, aged Major S/o not known, presently serving as Senior Section Engineer (General) Northern Railway, Alambagh, Lucknow.

.... Respondents.

By Advocate: Shri Praveen Kumar for Shri M.K. Singh.

## ORDER (Oral)

#### BY HON'BLE MR. JUSTICE KHEM KARAN, VICE-CHAIRMAN.

List revised, none appeared for the applicant. Shri Praveen Kumar for Shri M.K. Singh appearing for the respondents. He filed compliance-report annexed with the order by which the representation has been disposed of in compliance of the direction of this Tribunal.

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The delay in filing the reply is condoned and the reply is taken on record. None appeared on behalf of the applicant to controvert the facts as stated in the reply.

2. We are of the view that the contempt proceedings should be dropped in view of the facts stated in the reply. Accordingly, the contempt proceedings are dropped and the notices are discharged.

(P.K. CHATTERJI)

MEMBER (A)

(KHEM KARAN)

VICE-CHAIRMAN

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